

(b) whether foreign missionaries (English or American) are working in the North East Frontier Agency; and

(c) if so, how many of them are there?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) and (c). No.

POWER ALCOHOL FOR TETRA ETHYL LEAD

*1373. Shri Sihalasan Singh: (a) Will the Minister of Works, Housing and Supply be pleased to refer to the reply to starred question No. 965 asked on the 2nd September, 1953 and state since when the question of substituting power alcohol for Tetra Ethyl Lead has been engaging the attention of Government?

(b) Has any decision been taken and if so, what?

(c) What amount of power alcohol will be required to meet the entire need of mixing it with petrol for internal consumption?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Since early this year.

(b) No decision has yet been taken.

(c) If Power Alcohol is to be used as a substitute for Tetra Ethyl Lead, 14 to 15 million gallons will be needed.

EXPORT OF ORE

*1373-A. Pandit Lingaraj Misra: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it has been represented to Government on behalf of Orissa Chamber of Commerce that by allotting all wagons for mineral ore traffic to only a few middle men exporters and none to the mine-owners and the producers, the latter are put to great disadvantage and have to yield to the dictation of the middle men exporters as to the price and the quantity of mineral ore exported out of the country;

(b) whether this representation has received due consideration by Government; and

(c) if so, with what result?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Yes.

(c) In the policy for the export of manganese and iron ores announced by Government in their Press Note, dated the 2nd September, 1952, specific provision has been made for the entry of such mine-owners in the export trade as are not eligible for export allotments on the basis of past exports. The procedure for allotment of railway wagons has also been rationalised and mine-owners holding export quotas will be able to secure transport facilities on the same basis as established exporters.

REHABILITATION OF BHIL FAMILIES

*1374. Shri Bheekha Bhai: (a) Will the Minister of Rehabilitation be pleased to refer to the reply given to unstarred question No. 1447 asked on 15th May, 1953 and state what steps have since been taken for rehabilitating the three hundred Bhil families?

(b) When will they be permanently rehabilitated?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) The possibility of settling some Bhil families on land in Madhya Bharat is being explored.

(b) As soon as land becomes available.

PILOT PROJECTS

*1375. Shri C. Bhatt: Will the Minister of Planning be pleased to state:

(a) whether Pilot Projects in selected villages have been taken up anywhere in India to teach the use of local building materials under the Community Project Schemes;